सतपुड़ा विद्युत परियोजना

10789. श्री लक्ष्मी नारायण नायक : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सतपुड़ा विद्युत परियोजना पर निकट भविष्य में बड़े पैमाने पर काम शुरू हो जाने की आशा है ;

(ख) यदि हां, तो इस की क्रियान्विति में कितना समय लगने की संभावना है;

(ग) क्या इस कार्य के लिए अपेक्षित विस्फोटों के पर्याप्त मात्रा में उपलब्ध होने के प्रबन्ध कर लिए गए हैं; और

(घ) यदि हां, तो उस के लिए कितनी मात्रा में विस्फोटक उपलब्ध कराए गए हैं, और क्या उक्त परियोजना के निर्धारित अवधि तक पूरी हो जाने की पूरी संभावना है?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) और (ख). जी, हां। सतपुड़ा विद्युत परियोजना में 7वें यूनिट के प्रतिष्ठापन का कार्य चल रहा है। आठवें और नौवें विस्तार यूनिट के सिविल कार्य भी शुरू हो गए हैं।

यूनिट 6: 1978-79 के दौरान चालू किया जा चुका है, सतपुड़ा विद्युत परियोजना के 7, 8 और 9वें यूनिटों के चालू होने की निर्धारित तिथियां निम्नानुसार हैं —

यूनिट—7	दिसम्बर,	1979
यूनिट—8	जून,	1981
यूनिट—9	दिसम्बर,	1981

(ग) और (घ). सतपुड़ा विद्युत परियोजना के लिए विस्फोटकों के आवंटन के लिए मध्य प्रदेश बिजली बोर्ड से कोई अनुरोध प्राप्त नहीं हुआ है।

Visit of Indian Team to Iran to Negotiate for Supply of Crude

10790. SHRI CHITTA BASU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether an Indian team visited Iran to negotiate for supply of crude; and

(b) if so, the results thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) An Indian Petroleum Delegation led by Secretary (Petroleum) visited Iran from 4th to 8th May, 1979 for negotiations in regard to resumption of crude oil supplies from Iran during the current year.

(b) Contracts have been entered into with the National Iranian Oil Company, covering the import of a total quantity of approximately 2.6 million tons of Iranian crudes for supply during the period May-December, 1979.

Statement of FICCI President on curbing Concentration of Economic Power

10791. SHRI AMAR ROY PRADHAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have taken into consideration the statement made by the President of the Federation of Indian Chamber of Commerce and Industry about revamping the fiscal, monetary and industrial policies of the Government to curb concentration of economic power;

(b) if so, the decision of the Government; and

(c) if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) (a) to (c). Presumably, the Hon'ble Member has in mind the statement of Shri Hari Shanker Singhania, President—elect of Federation of Indian Chambers of Commerce and Industry referred to in the news item published in the Economic Times of 3rd April, 1979 under the caption "FICCI hits out at fiscal policies—steps to pep-up savings urged". This statement does not make any specific reference about the measures for curbing concentration of economic power. However, the implementation of the provisions of the MRTP Act, 1969 is directed towards the achievement of its objective, inter alia, of ensuring that the operation of the economic system does not result in the concentration of economic power to the common detriment.

The Industrial policy of the Government is spelt out in the "Statement on Industrial Policy", laid before the Parliament by the Minis-

ter (Industry) on 23rd December, 1977. The effective strategy for development as well as the fiscal, incomes, price and monetary policies have been outlined in the draft Five Year Plan 1978-83. The effect of these policies is expected to result in reducing concentration of economic power.

Establishment of Kerosene Depots

10792. SHRI R. K. KOLANTHAIVELU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the policy of Government in establishing kerosene depots in various States;

(b) whether there are depots set up in Tamil Nadu;

(c) if so, the number of depots in Tamil Nadu and their location; and

(d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N BHUGUNA): (a) Kerosene depots are established by the oil companies on the basis of various considerations like demand for the product in the area to be served by the depot, nearness to the oil company's installation/storage point, availability of rail/road transportation facilities and overall economy in operations. A scheme for setting up kerosene depots at certain selected locations in the country so as to cater to the requirements of remote and hilly areas has also recently been taken up by the oil companies for implementation.

(b) Yes, Sir.

(c) The requisite information is being collected and will be laid on the Table of the Sabha.

(d) Does not arise.

मिट्टी के तेल की सप्लाई

10793. श्री राजेन्द्र कुमार शर्मा : क्या पैट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश के नगरीय क्षेत्रों की तुलना में ग्रामीण क्षेत्रों में मिट्टी के तेल की सप्लाई में अधिक कटौती की जा रही है जिस के फलस्वरूप ग्रामीण लोगों को भारी कठिनाई उठानी पड़ती है; और

(ख) यदि हां, तो चालू वर्ष मे जनवरी, फरवरी, मार्च तथा अप्रैल के दौरान गत वर्ष के इन्हीं महीनों की तुलना मे कितना मिट्टी का तेल सप्लाई किया गया है ?

पैट्रोलियम, रसायन और उर्वरक मंत्री (श्री हेमवती नन्दन बहुगुणा) : (क) तेल कंपनियों द्वारा मिट्टी के तेल की सप्लाई पैट्रोलियम, रसायन और उर्वरक मंत्रालय द्वारा निर्धारित आवंटन के अनुसार विभिन्न राज्यो को की जाती है । राज्य के अन्दर ग्रामीण एव शहरी क्षेत्र मे मिट्टी के तेल के वितरण का दायित्व राज्य सरकार का होता है । केन्द्रीय सरकार के पास ऐसी कोई सूचना नहीं है कि शहरी क्षेत्र की तुलना मे ग्रामीण क्षेत्रो को सप्लाई मे कटौती की गई हो । राज्य सरकारों से कहा गया है कि वे मिट्टी के तेल के समान वितरण को सुनिश्चित करें और जमाखोरी तथा कालाबाजार करने वाले व्यक्तियो के खिलाफ कड़ी कार्यवाही करें विशेषत: ग्रामीण क्षेत्रों में जहा मिट्टी के तेल की अधिकतम आवश्यकता होती है ।

(ख) जनवरी से मार्च, 1979 के दौरान तथा 1978 के इन्ही महीनो में सारे देश मे मिट्टी के तेल का विक्रय मूल्य निम्न प्रकार था —

(आकड़े हजार मी० टनों मे)

	1978	1979	वर्ष 1979 तथा 1978 के बीच बिक्री मे प्रतिशतता मे विभिन्नता
जनवरी	340 2	369.8	(+) 8 7
फरवरी	307.1	314.5	(+) 2.4
मार्च	321 3	322.1	(+) 0.2

अप्रैल, 1979 के महीने के लिये मिट्टी के तेल के बिक्री आकड़े अभी तक उपलब्ध नही हुए हैं ।

Indian Delegation at the Conference on Laws of seas

10794. PROF. P. G. MAVALANKAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether he recently led the Indian Delegation to Geneva at the Conference on Laws of the Seas;